

F.No. J-11017/3/2017-Judicial (Part-4)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

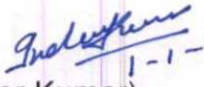
Shastri Bhawan, New Delhi,
Dated 1st January, 2018

ORDER

The President is pleased to **extend** the terms of all the panel counsel for conducting Central Government litigation before the High Court of Delhi, CAT (PB) New Delhi and various District & Subordinate Courts in Delhi as mentioned in this Department's earlier order dated No. 36(6)/2014-Judl. dated 30.12.2014, with effect from **30.12.2017**, till a fresh panel in this regard is finalized by this Department.

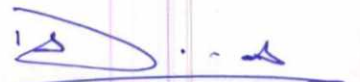
2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 24(2)/1999-Judl. dated 24.09.1999, No. 27(11)/99-Judl. dated 24.09.1999 both read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' and in the link 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


1-1-18
(Inder Kumar)
Additional Secretary

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General, PS to Solicitor General, PS to All Addl. Solicitors General.
3. The Registrar, High Court of Delhi, New Delhi.
4. The Registrar, CAT (PB) New Delhi.
5. The District Judges of all the District & Subordinate Courts in Delhi.
6. The Incharge, Litigation (High Court/CAT) Section, New Delhi.
7. The Incharge, Litigation (Lower Court) Section, New Delhi.
8. The Cash (LA) Section, Department of Legal Affairs, New Delhi for payment of retainership fee to eligible Counsel.
9. All the Branch Secretariats Mumbai, Kolkata, Bengaluru & Chennai.
10. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
11. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
12. Guard File/Judicial Section with 5 spare copies.


(D. Srinivas)

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